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Title: Papers laid on the Table by the members/Ministers.

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12.02 hrs.

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): Sir, with your permission, I beg to lay on the Table a copy of the Part-Report of the Phukan Commission and "Accompanying Note on the Justice S.N. Phukan Commission's part-Report "* (in Hindi version only) under sub-section (4) of section (3) of the Commissions of Inquiry Act, 1952.

(Placed in Library. See No. LT 2352/05)

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): Sir, I beg to lay on the Table-

- (1) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Weighbird India Limited (WIL) and Bharat Brakes and Valves Limited (BBVL) for the years 2002-2003 and 2003-2004, and Reyrolle Burn Limited (RBL) for the year 2003-2004, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library. See No. LT 2353/05)

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Engineering Projects (India) Limited and the Ministry of Heavy Industries and Public Enterprises for the year 2005-2006.

(Placed in Library. See No. LT 2354/05)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Bharat Leather Corporation Limited, Agra, for the year 2003-2004.
- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 2003-2004, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 2355/05)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table-

- (1) A copy of the Railway Servants (Hours of Work and Period of Rest) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 75 in weekly Gazette of India dated the 27th February-5th March, 2005 under section 199 of the

Railways Act 1989.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2356/05)

- (3) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the RITES Limited and the Ministry of Railways for the year 2005-2006.

(Placed in Library. See No. LT 2357/05)

- (ii) Memorandum of Understanding between the Ircon International Limited and the Ministry of Railways for the year 2005-2006.

(Placed in Library. See No. LT 2358/05)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI SUBBULAKSHMI JEGADEESAN): I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2003-2004.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad Education Foundation, New Delhi, for the year 2003-2004, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maulana Azad Education Foundation, New Delhi, for the year 2003-2004.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2359/05)
